

[Shri H. N. Mukerjee]

be to look after the President who was seriously ill? (Interruptions).

**Mr. Deputy-Speaker:** Order, order. Is it then the desire that the Minister should carry on further investigations and report to the House? That is another matter.

**Dr. P. Subbarayan:** I am already doing it. I need not be told.

**Mr. Deputy-Speaker:** As many hon. Members seem concerned over it, I would request the hon. Minister to go into it in greater detail and report to the House what the actual facts are.

**Shri A. M. Tariq:** My question was not fully replied, Sir.

**Mr. Deputy-Speaker:** I have asked the hon. Minister to go further into the details of this question and then report to the House. We will have an opportunity then.

**Shri A. M. Tariq:** I want to put only one question; I am not concerned with the further report as such. My point is, who were the passengers who had booked from Patna. Then, for the information of this House, may I also know whether the hon. Minister has seen the statement issued by one of the doctors and, if so, whether any contribution has been issued in regard to that statement by the authorities of the Indian Airlines Corporation?

**Mr. Deputy-Speaker:** Let him go and study that statement and enquire from the doctor himself, and then he can report.

12.08 hrs.

#### PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table a copy each of the following Statements showing

the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:

1. Supplementary Statement No. III—Thirteenth Session, 1961. [See Appendix I, annexure No. 108].
2. Supplementary Statement No. VI—Twelfth Session, 1960. [See Appendix I, annexure No. 109].
3. Supplementary Statement No. X—Eleventh Session, 1960. [See Appendix I, annexure No. 110].
4. Supplementary Statement No. XV—Tenth Session, 1960. [See Appendix I, annexure No. 111].
5. Supplementary Statement No. XVI—Ninth Session, 1959. [See Appendix I, annexure No. 112].
6. Supplementary Statement No. XIX—Eighth Session, 1959. [See Appendix I, annexure No. 113].

#### ANNUAL REPORT AND CERTIFIED ACCOUNTS OF DELHI DEVELOPMENT AUTHORITY

**The Minister of Health (Shri Karmakar):** I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report on the activities of Delhi Development Authority for the year 1959-60 under section 26 of the Delhi Development Act, 1957.
- (ii) Certified Accounts of the Delhi Development Authority for the year 1957-58 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library, See No. LT-3077/61].